No.A-22012/2/2016/HRD-I 228 Government of India Ministry of Commerce & Industry **Department of Commerce** Directorate General of Foreign Trade

Office Order No. 4 /2016

Dated: 22nd January, 2016

Subject: - Transfer/Posting of ITS officers.

The following transfer/postings of Jt. Director General of Foreign are ordered with immediate

effect- Sl.No.	Name of the officers,	From	Transferred to
12.	Shri R.C.Kalra, Shri S.Sasikumar	Regional Authority, Pune Regional Authority, Madurai	Zonal Office, Kolkata Regional Authority, Pune
3	Shri Anil Aggarwal	DGFT (HQ)	Regional Authority, Chandigarh (on request)

- The work of RA, Madurai will be looked after by Jt.DGFT, Cochin in addition to his existing 3. charge.
- The officers at Sl.No.1 & 2 are entitled for TA/DA and joining time as admissible under the 2. Rule.

(Nirmal Kumar)

Deputy Director General of Foreign Trade

Tel. No. 23061562 Extn: 255

Email: nirmal.kumar65@nic.in To,

The officers concerned

Copy to:-

PPS to DGFT, O/o DGFT, Udyog Bhawan, New Delhi 1.

PPS of All Addl.DGFT at DGFT (Hqrs), Udyog Bhawan, New Delhi 2.

Zonal Offices of DGFT at CLA, New Delhi, Mumbai, Kolkata, 3. Chennai/All RAs

Jt.DGFT, Cochin 4.

The Account Officer, CPAO, Udyog Bhawan, New Delhi 5.

EDI- with the request to upload this order on this Directorate's website 16.

Vigilance Section, O/o DGFT(Hqrs), Udyog Bhawan, New Delhi 7.

Hindi Section for Hindi version 8.

Office order file/Guard file/Personal file of Officers concerned 9.